

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2676
ANSWERED ON 22.12.2022

SOLAR LIGHTS AND GADGETS FOR TRIBAL AREAS

2676. SHRI HASNAIN MASOODI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes any special scheme/programme to provide solar lights and solar gadgets to Scheduled Tribe areas of Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) whether the special scheme/programme takes cognizance of the fact that most of the Scheduled Tribe habitations do not have access to the electricity and other traditional sources of power supply available to other rural areas;
- (d) if so, the details thereof; and
- (e) the details of special/extra allocations of resources mobilised to provide benefits of new and renewable energy to these areas?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d) Presently, there is no proposal for a special scheme/programme to provide solar lights and solar gadgets to Scheduled Tribe areas in the country, including that of Jammu & Kashmir.

However, the Ministry of New and Renewable Energy is implementing Rooftop Solar Programme Phase II and PM-KUSUM Scheme to promote solar energy in houses and farms of the country. These schemes also cover Scheduled Tribe areas of the country including that of Jammu and Kashmir. The details of these schemes are given at **Annexure**.

(e) Out of total BE of Rs.6900.68 Cr for Ministry of New and Renewable Energy for 2022-23, a total of Rs. 584 Cr. has been allocated under Scheduled Tribe Component.

**Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 2676 for 22.12.2022
Details of major citizen centric schemes for promotion of solar energy**

Scheme	Targets/Conditions	Financial Assistance available
a) Rooftop Solar Programme Ph-II	<p>Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.</p> <p>The Programme is demand driven and open for all citizens of the country for installation of rooftop solar in residential sector as per provisions of implementation guidelines issued for the Programme</p>	<p>(i) For Residential Sector</p> <ul style="list-style-type: none"> • Central Financial Assistance (CFA) of 40% for capacity up to 3 kWp • CFA of 20% for capacity beyond 3 kWp and up to 10 kWp • CFA of 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) <p>(ii) For Discoms incentives up to 10% of project cost of new installations in a year depending upon achievements in capacity addition above baseline.</p>
b) Pradhan Mantri- Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM- KUSUM)	<p>The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme</p> <p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.</p> <p>Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps in off-grid areas.</p> <p>Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation.</p> <p>The beneficiaries under Component-B and Component-C could be individual farmer, Water User Associations, Primary Agriculture Credit Societies and Communities/Cluster Based Irrigation Systems.</p>	<p>Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is Rs. 33 Lakh per MW.</p> <p>For Component-B and individual pump solarisation under Component-C: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar Agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, is provided. In addition, the respective state/UT has to provide atleast 30% financial support. Balance cost is to be contributed by beneficiary.</p> <p>For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.</p>